

* IN THE HIGH COURT OF DELHI AT NEW DELHI

- + CRL.M.C. 2569/2019 & CRL.M.A. 10317/2019, CRL.M.A. 10736/2019
- + CRL.M.C. 2640/2019 & CRL.M.A. 10557/2019, CRL.M.A. 10734/2019, CRL.M.A. 10735/2019
- + CRL.M.C. 2641/2019 & CRL.M.A. 10559/2019
- + CRL.M.C. 1046/2021 & CRL.M.A. 5309/2021
- + CRL.M.C. 1050/2021 & CRL.M.A. 5346/2021
- + CRL.M.C. 4913/2022 & CRL.M.A. 19665/2022
- + CRL.M.C. 890/2023 & CRL.M.A. 3390/2023

Present:

Mr. Vikas Singh, Senior Advocate with Mr. Varun Singh, Mr. Kuljeet Rawal, Mr. Rajesh Rawal, Mr. Aditya Joshi and Mr. Akshit David, Advs. for petitioners in Item Nos. 60 and 61.

Mr. Kuljeet Rawal, Mr. Rajesh Rawal, Mr. Aditya Joshi and Mr. Akshit David, Advs. for petitioners in Item Nos. 63, 64 and 66.

Mr. Kunal Tandon and Ms. Varnalee Mishra, Advs. for petitioners in Item Nos. 62 and 65.

Mr. Sunil Kumar Gautam, APP for the State with Mr. Ravi Kumar, Mr. Pradeep Yadav, Ms. Ruchi Yadav, Mr. Arshad Malik, Mr. Ashutosh Kumar, Mr. Kushal Garg, Dr. K.C. Geoge, Mr. Sandeep, Ms. Kiran Pandey, Mr. Sunny Sachin Rawat and Ms. Meeta, Advs.

Mr. Manish Mohan, CGSC with Mr. Jatin Teotia, Advs. for respondent / UOI in Item No 60.

Mr. Apoorv Kurup and Mr. Arnav Mittal, Advs. for R-UOI in Item No. 62.

Ms. Nidhi Banga, Sr. P.C., UOI with Mr. Nishant Kumar, Adv. for R-2 in Item No. 64.

Mr. Aditya Sikha, Mr. Meghav Gupta and Mr. Onshi Jakhar, Advs. for UOI in Item Nos. 60 to 66.

CORAM:

%

HON'BLE MR. JUSTICE AMIT MAHAJAN ORDER 30.07.2024

- 1. The Hon'ble Judge is not holding Court today.
- 2. List on 16.10.2024.

3. A copy of this order begin all the matters.



BY ORDER

(COURT MASTER)

JULY 30, 2024 'KDK'